

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4451
ANSWERED ON:30.08.2011
DEATH OF CHILDREN DUE TO HUNGER
Gandhi Shri Feroze Varun

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has since filed the affidavit on the number of children dying due to hunger as directed by the Supreme Court;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): To ensure no starvation deaths take place and people can be saved from malnutrition as far as possible, the Hon'ble Supreme Court in its order dated 14.05.2011 has directed the Government to reserve 5 million tons of foodgrains for allocation to the 150 poorest districts or other poorer segments of the society. Pursuant to the above orders of the Hon'ble Supreme Court and the recommendations made by the Central Vigilance Committee on Public Distribution System, additional allocation of 3.87 lakh M.Ts of rice and wheat has been made for three months to 74 districts in thirteen States.